

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4811
TO BE ANSWERED ON 23.07.2019

DELAY IN PAYMENT OF WAGES TO WORKERS UNDER MGNREGA

4811. DR. AMAR SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is true that there are significant delays in release of wages to workers under MGNREGA in Punjab;
- (b) if so, the details of delay in release of wages to workers under MGNREGA in Punjab, district-wise; and
- (c) whether the Government has developed a Central Monitoring System to ensure regular and timely release of wages to workers under this scheme and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is a demand driven wage employment programme and fund release to States/UTs is a continuous process. Central Government is making funds available keeping in view the demand for work. The Ministry releases funds to the States based on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous financial year, if any, and overall performance. Under MGNREGS, Rs. 35886.37 lakh has been released to Punjab during the current financial year 2019-20 (as on 19.07.2019).

(c): Efforts have been made by the Ministry to reduce the delay in payment of wages to the MGNREGA workers. These include:

- (i) Upscaling of National Electronic Fund Management System (Ne-FMS) in 24 States and 1 UT.
- (ii) Intensive consultation with State Governments and other stakeholders to strategize timely payment of wages, verification of pending compensation claims etc.
- (iii) Formulation of Standard Operating Procedure for monitoring of timely payment and payment of compensation.
- (iv) Video conferences with States/ UTs reviewing the status of timely payment and payment of delay compensation.
